

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO. 32

Imphal, the 9th February, 2018

No. HCM/N-15/2013-Estt/G : Consequent upon her appointment by the President of India on 6th February, 2018 vide Notification No. K.13033/01/2018-US.I dated 6th February, 2018 of Ministry of Law & Justice (Department of Justice), Government of India, Hon'ble Smt. Justice Abhilasha Kumari has assumed charge of the office of the Chief Justice of the High Court of Manipur at Imphal on 9th February, 2018 (forenoon).

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/N-15/2013-Estt/G | 757-78

Imphal, the 9th February, 2018

Copy to :

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi – 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary, Government of Manipur with a copy of Notification No. K-13033/01/2015-US.I, dated the 6th February, 2018.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his notification No. K-13033/01/2015-US.I, dated the 6th February, 2018.
5. The Secretary to Her Excellency, the Governor of Manipur, Raj Bhawan, Imphal with a copy of the Notification No. K-13033/01/2015-US.I, dated the 6th February, 2018.
6. The Registrar General, for information.
7. The Secretary (Law), Government of Manipur.
8. The Registrar, High Court of Manipur.
9. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
10. The Secretary to the Chief Minister, Government of Manipur.
11. The Accountant General (A&E), Manipur with a copy of the Notification No. K-13033/01/2015-US.I, dated the 6th February, 2018 for necessary action.
12. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur. He is requested to upload the same on the official website.
13. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn.), High Court of Manipur.
14. The Director, Printing and Stationery, Government of Manipur.
- He is requested to publish the Notification in the Official Gazette.
15. The Director, Information's and Public Relations, Government of Manipur.
- He is requested for wide publication.
16. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
17. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
18. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
19. The Private Secretary to Registrar General, High Court of Manipur.
20. The Treasury Officer, Imphal West.
21. The Superintendent (Accounts)/(Estt.-I), High Court of Manipur with a copy of the Notification No. K-13033/01/2015-US.I, dated the 6th February, 2018.
22. The Concerned File/Guard File.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
